Concern over the continuation of the practice of manual scavenging

SHRI K.T.S. TULSI (Nominated): Sir, I wish to raise the important issue of manual scavenging, which was banned with the passage of the Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act. It was, thereafter, also amended in 2013 to reinforce the ban, but despite the prohibition, employment of manual scavengers continues. According to the Government's own figures, till July, 2019, there are 54,130 people engaged in this job. Lack of employment opportunities has led these poor families to undertake such jobs under contractors, who don't provide any safety equipment for the same to these poor persons. Media reports suggest that there are actually 50 lakh sanitary workers across India, who often come into direct contact with human waste, working with no equipment or protection, which exposes them to a wide variety of health hazards, diseases and even death. The problem in implementing the Act is that it bans hazardous cleaning of septic tanks and sewers only if they are provided with protective gear and other cleaning devices. Now, the problem comes because the Act does not define the expression 'protective gear' and that is how they are able to escape the clutches of law. The private contractors take advantage of such vagueness and do not provide any gear to the private workers who clean sewage pits and septic tanks. It is alleged that 88 persons have died in the last three years, according to a reply given by the hon. Minister for Social Justice in Lok Sabha on 28th July, 2019.

Sir, I would like to urge the Government to eradicate this practice and ensure implementation of safety measures for these very poor people.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

DR. SONAL MANSINGH (Nominated): Sir, I too associate myself with the matter raised by the hon. Member.

DR. NARENDRA JADHAV (Nominated): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRIMATI VIPLOVE THAKUR (Himachal Pradesh): Sir, I too associate myself with the matter raised by the hon. Member.

KUMARI SELJA (Haryana): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI NARAIN DASS GUPTA (NCT of Delhi): Sir, I too associate myself with the matter raised by the hon. Member.

Need to develop Kumhrar as a national heritage

श्री राकेश सिन्हा (नाम निर्देशित): सभापति महोदय, सम्राट अशोक के समय में जो तृतीय बुद्धिस्ट काउंसिल हुई थी, वह पटना के कुम्हरार में हुई थी, जिसे हम धम्म सभा के रूप में जानते हैं। 1895 में Shri L.A. Waddell ने पहली बार वहां excavation किया था। दूसरी बार excavation का कार्य Shri David Spooner ने 1912-13 में किया और तीसरी बार Shri K.P. Jailwal ने, जो भारत के अच्छे इतिहासकार भी रहे हैं, 1951-55 में excavation किया। यदि इनके द्वारा यहां excavation न होता, तो किसी भी तरह कुम्हरार नामक इस ऐतिहासिक स्थान की ऐतिहासिकता जाहिर न हो पाती, जो पटना रेलवे स्टेशन से मात्र पांच किलोमीटर दूर है। कुम्हरार में हुई धम्म सभा का महत्व इसलिए भी है, क्योंकि इससे पहले हुई दो बुद्धिस्ट धम्म सभाओं से यह अलग था। इस धम्म सभा में 1,000 monks आए थे और इसी धम्म सभा में निग्रोध के द्वारा अशोक को दीक्षा प्राप्त हुई थी, जिसके बाद अशोक ने दुनिया भर में बौद्ध धर्म के प्रचार के लिए अपने भिक्षुओं को भेजा था। इसके संबंध में दूसरी महत्वपूर्ण बात यह है कि इस धम्म सभा में अशोक ने, गवर्नेंस और धर्म की आड़ में वहां जो भ्रष्ट एलिमेंट्स आए हुए थे, उनको निष्कासित करने का काम किया था।

महोदय, मैं इस सभा और आपके माध्यम से सरकार से यह मांग करता हूं कि कुम्हरार में, जहां किसी समय में इतनी विशाल धम्म सभा हुई, वहां एक अच्छी लाइब्रेरी का निर्माण करवाया जाए। यहां पर 80 पिलर्स का एक Assembly hall भी पाया गया है, जो इतना बड़ा था कि उसमें पिलर्स के अलावा कुछ भी नहीं था। बौद्ध धर्म के इतिहास में तीन विशाल धम्म सभाएं हुई थीं, पहली राजगीर में, दूसरी वैशाली में और तीसरी कुम्हरार में। इन तीनों धम्म सभाओं को जोड़ कर देखते हुए, पटना के कुम्हरार नामक स्थान पर एक लाइब्रेरी और एक म्युज़ियम विकसित किया जाए। इसके साथ उसे एक पर्यटन स्थल के रूप में भी विकसित किया जा सकता है। अपनी इसी मांग के साथ, मैं आपसे अनुरोध करता हूं कि मेरी यह बात सरकार तक पहुंचे और इस पर अविलम्ब कार्यवाही की जाए।

श्री राम नाथ ठाकुर (बिहार): सर, मैं माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।